

- (ix) National AIDS Control Programme
- (x) National Leprosy Eradication Programme and
- (xi) National Family Welfare programme including Mother and Child health.

(b) There is no proposal at present to include any more diseases under the National Health Programme.

Expansion of Hindustan Latex Limited

6041. SHRI K. MOHANDAS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is a proposal to expand the Hindustan Latex Limited in Kerala, and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SAROJ KHAPARDE) : (a) and (b). Hindustan Latex Limited, Trivandrum, Kerala a Public sector undertaking under this Ministry, has submitted proposals for diversification programme, which includes setting up a plants to manufacture Cu-T 200-B and disposable syringes with a capacity of 3 million and 30 million pieces per annum respectively. These proposals are under active consideration of this Ministry.

Schemes for Voluntary Organisations under the Ministry of Human Resource Development

6042. SHRI K.S.RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of various schemes for voluntary organisations under the administrative control of the various departments of the Ministry;

(b) the names of voluntary organisations in various State which obtained grants under the schemes and details of grants sanctioned during the last two years; and

(c) the basis on which the grants are sanctioned?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) to (c). The information is being collected and will be placed on the table of the Sabha.

Irregularities in Indian Red Cross Society

6043. SHRI S.B.SIDNAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there have been serious irregularities in the functioning of the Indian Red Cross Society in recent years;

(b) if so, the details thereof;

(c) whether any steps were taken to enquire into the matter and to take appropriate action;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) to (e). Government have seen press reports alleging irregularities in the functioning of the Indian Red Cross Society. The alleged irregularities include inter-alia;